## **Declaration or Assets and Liabilities**

Year-2021-22

I, Raman Kumar son/daughter/wife of Sri Chandrashekhar pandit

aged 26 Years, belonging to Bihar Vidhan Sabha Sachivalaya service and presently working as

Junior Clerk (Bihar Vidhan Sabha) given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

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## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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SI. No.	Description	Self	Spouse name (s)	Dependant-1 Chandrashekhar Pandit (Father)	Dependant-2 Ramdulari Devi (Mother)	Dependant -3
(i)	Cash	4000.00		5000.00	3000.00	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	15000.00 in SBI Bihar vidhan mandal 5000.00 in P.N.B. Begusarai Main Branch		11000.00 in P.N.B. Begusarai Main Branch	20000.00 in S.B.I. Baghi Begusarai	
(iii)	Bonds, Debentures and shares in Companies	Nil		Nil	Nil	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	RD in post- office patna 1500.00/month		Lic Policy No522351567 Premium-3500/- Yearly	Nil	
(v)	Motor Vehicles (details of make, etc.)	BR 09 L 9344 HERO PLEASURE TWO WHEELER		BR 09 D 5042 HEROHONDA TWO WHEELER	Nil	
(vi)	Jewellery (give details of weight and value)	Gold-6gm		Gold-5gm	Gold-170gm Silver-600gm	
(vii)	Other assets, such as values of claims / interests	Home appliances 80000,00		home appliances 25000.00	Nil	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI No	)	Self	Spouse name (s)	Dependan 1 Chandrashekhar Pandit (Father)	Dependant- 2 Ramdulari Devi (Mother)	Depend at-3
(i)	measurement) - Current market value	Nil		2.18 Acre in Begusarai	Nil	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil		Nil	Nil	
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil		Nil	Nil	
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil		Nil	Nil	
(v)	Other (such as interest in property)	Nil		Nil	Nil	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	
	(ii) Loans from financial institutions	Nil	
	(iii) Government Dues:  (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil	

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Nil with supply of electricity (d) dues to departments dealing with telephones Nil (e) dues to departments dealing with governments transport Nil (including aircraft and helicopters) (f) Other dues, if any Nil (b) (i) Income Tax including surcharge [Also indicate the assessment Nil year upto which Income Tax Return filed. Give also (IIJPK0542N) Permanent Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Nil wealth Tax return filed.] (iii) Sales Tax [ Only in case of Nil proprietary business] (iv) Property Tax Nil

## C Personal Detail

GPF/CPF/PRAN No. :- 110103719803

Gender :- M (M/F)

(c) dues to departments dealing

Date of Birth :- 1 2 0 2 1 9 9 5 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR VIDHAN SABHA

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District :- BEGUSARAI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Panar Junas

Name of Employee: RAMAN KUMAR

Place: PATNA Designation: JUNIOR CLERK

Date: 11/02/2022 Department: BIHAR VIDHAN SABHA

Note: Please sign each page of the declaration. Asset declaration form must be 14 size white paper with computer typed (single side) in prescribed format.

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